NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CA/97/2017

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PETITION NUMBER

: CP/18/2017

NAME OF THE PETITIONER(S)

: U. MAYILVARTHINI

NAME OF THE RESPONDENT(S)

: VALLAB ENGINEERS PVT LTD +5

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

Nancan Kumar Murthi



Aduth Nareyon. V

Counsel for the petitioner present. Counsel for R1, counsel for R2 and counsel for R3 & R4 are present. Counsel for R2, R3 & R4 filed counter and stated that copy of the counter was sent to the other side by speed post. But the petitioner stated that they have not received the counter. The counsels for respondents are directed to send copies of the counter to the petitioner's counsel. Both the counsels prayed for time to make submissions. Time is adjourned at their request. Put up on 12.12.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)